

Calcutta High Court (Appellate Side)

Scrutiny List From 18-06-2021 To 18-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1222/2021	Mahesh kumar Kejriwal AND ANR	SABYASACHI SEN	12-07-2021	1. SHORT LIST OF DATES AND SYNOPSIS EXCEED TWO PAGES.
2	CRM	4218/2021	SOUMYAJIT BAR @ LALU	LITAN MAITRA	09-07-2021	1. COPY OF SERVICE/ ONLINE SERVICE TO N.C.B. NOT ATTACHED
3	CRM	4227/2021	SADDAM HOSSAIN AND ORS	ANGSHUMAN CHAKRABORTY	12-07-2021	01. PIN CODE IN THE ADDRESS OF THE PETITIONER NO. 3 IS NOT MENTIONED.
4	CRM	4245/2021	SHYAMAL MONDAL	SUDIP GHOSH CHOWDHURY	12-07-2021	1. NOTARY STAMP IS ABSENT ON PAGE 3 WHERE CORRECTION IS MADE.
5	CRM	4246/2021	KADHIR IBRAHIM@KADIR IBRAHIM	SAGNIK MUKHERJEE	12-07-2021	1. PETITIONER PH. NO. IS NOT GIVEN
6	MAT	594/2021	ASOK SANTRA	AKASHDEEP MUKHERJEE	09-07-2021	SYNOPSIS, LIST OF DATES, XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM
7	WPA	10767/2021	RAJ KUMAR BAR AND ORS.	BAPIN BAIDYA	12-07-2021	1. ADVOCATE WELFARE LOGO ON THE VAKALATNAMA IS MISSING.
8	WPA	10776/2021	VIKASH JALAN	GAURAV DUTTA	12-07-2021	1. PETITIONER PH. NO. IS MISSING
9	WPA	10781/2021	SK SAFIK@SAFIQUE	SUDIP GHOSH CHOWDHURY	12-07-2021	1. INDEX IS NOT FILLED UP.
10	WPA	10784/2021	SATISH AGARWAL	DULAL DEY	12-07-2021	1. VALID ACT NOT MENTIONED ON FORM-A. 2. SYNOPSIS AND BRIEF LIST OF DATE NOT ATTACHED 3. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) 4. PETITIONER MOBILE NO. NOT GIVEN ON FORM-A
11	WPA	10785/2021	MD NASIM	JAVED MAJID	12-07-2021	1. SYNOPSIS, SHORT LIST OF DATES EXCEED TWO PAGES. 2. NO ADVOCATE WELFARE LOGO ON THE VAKALATNAMA
12	WPA	10790/2021	KHAJURA 1 NO SWANIRBHAR DAL AND AND ANR	SUVRO PROKASH LAHIRI	12-07-2021	1. PIN CODE NO. IS ABSENT OF RESPONDENT NO 3.

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